

THE
PARLIAMENTARY DEBATES

Dated.....20.11.52

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

3759

3760

HOUSE OF THE PEOPLE

Monday, 14th July, 1952.

The House met at a Quarter Past
Eight of the Clock.

[MR. SPEAKER in the Chair.]

QUESTIONS AND ANSWERS

(See Part I)

9-15 A.M.

BUSINESS ADVISORY COMMITTEE

Mr. Speaker: I have to inform Members that in pursuance of sub-rule (1) of Rule 30 of the Rules of Procedure and Conduct of Business in the House of the People, I nominate the following to be the members of the Business Advisory Committee:

- (1) Shri M. Ananthasayanam Ayyangar.
- (2) Shri Satya Narayan Sinha.
- (3) Shri Harekrushna Mahtab.
- (4) Shri Narahar Vishnu Gadgil.
- (5) Shri Dev Kanta Borooah.
- (6) Shri Hari Vinayak Pataskar.
- (7) Shri P. T. Chacko.
- (8) Col. B. H. Zaidi.
- (9) Shrimati Ammu Swaminadhan.
- (10) Shri P. T. Punnoose.
- (11) Shri Sarangadhar Das.
- (12) Shri Hukam Singh.
- (13) Shri Chandikeshwar Sharan Singh Ju Deo.
- (14) Dr. Lanka Sundaram.

Under the Rules, I will be the Chairman of the Committee.

PAPERS LAID ON THE TABLE

APPROPRIATION ACCOUNTS OF RAILWAYS IN INDIA FOR 1949-50—PART I—REVIEW AND PART II—DETAILED APPROPRIATION ACCOUNTS FOR 1949-50.
110 PSD.

PROPRIATION ACCOUNTS; CAPITAL STATEMENTS, BALANCE SHEETS ETC. OF INDIAN GOVT. RAILWAYS, 1949-50; BALANCE SHEETS OF RAILWAY COLLIERIES AND STATEMENTS OF ALL-IN-COST OF COAL, ETC. FOR 1949-50; AND RAILWAY AUDIT REPORT, 1951.

The Minister of Finance (Shri C. D. Deshmukh): I beg to lay on the Table a signed copy of each of the following documents under article 151 of the Constitution:

- (1) Appropriation Accounts of Railways in India for 1949-50. Part I—Review. [Placed in Library. See No. IV. U. (a) (75).]
- (2) Appropriation Accounts of Railways in India for 1949-50. Part II—Detailed Appropriation Accounts. [Placed in Library. See No. IV. U. (a) (75).]
- (3) Capital Statements, Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1949-50. [Placed in Library. See No. IV. U. (a) (74).]
- (4) Balance Sheets of Railway Collieries and Statements of all-in-cost of coal, etc. for 1949-50. [Placed in Library. See No. IV. A. (a) (71).]
- (5) Railway Audit Report 1951—Report on the Audit of the Accounts of the Railways in India, including the Appropriation Accounts for 1949-50. [Placed in Library. See No. IV. U. (a) (76).]

INDIAN TARIFF (THIRD AMENDMENT) BILL

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): I beg to move for leave to introduce a Bill further to amend the Indian Tariff Act, 1934.